

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/6587/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri V. K. Chandak  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>7h</sup> 10 December, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/11326, dtd. 08.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **one and half days of casual leave on 13.12.2021 and 14.12.2021 (upto 1 pm) along with station leave permission from morning of 12.12.2021 till the afternoon of 14.12.2021**, has been granted. Further, you have been granted permission to take your vehicle up to Guwahati and back , at your own cost, during the abovementioned period. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/96(Pt.)/6582 /A, dated 10.12.2021

Copy to :

1. The Project Manager , Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pda